

DIVISION BENCH

O-131

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

IA/182(KB)2020
In
C.P. (IB)/245(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th July, 2021, 10:30 A.M

Name of the Company	M/S GANNON DUNKERLEY & CO. LTD. Vs. INFINITY TOWNSHIPS PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Ms. Manju Bhuteria, Advocate] For Operational Creditor
2. Ms. Sweta Gandhi Murgai, Advocate]

ORDER

1. Ld. Counsel on behalf of the Operational Creditor present. No representation on behalf of the Corporate Debtor.
2. **IA/182(KB)2020** – Only reply has been filed in the e-filing portal. Both sides are hereby directed to complete e-filing requirement and ensure defect free status.
3. List this matter on 02/09/2021.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**

hb.